

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.425
IA/3275/ND/2023, IA/3798/ND/2023, IA/768/ND/2023 IN
IB/812/ND/2021

IN THE MATTER OF:

| | | |
|--------------------------------|-----|------------|
| Sunila Chhabra | ... | Applicant |
| Versus | | |
| Metro concrete Private limited | ... | Respondent |

Under Section 9 of (IBC), 2016

Order delivered on 16.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Roshan Kumar
For the Respondent : Adv. Anand M. Mishra, for R4 in IA No. 3798 of 2023

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **07.06.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)